

Name of the Corporate Debtor: SUPERMAX PERSONAL CARE PRIVATE LIMITED; Date of Commencement of CIRP: 11-01-2024; List of Creditors as on: 18-03-2024; Name of IP: Mr. Kshitiz Gupta; Process Number: 1; Last 5 digit of registration number: 12140

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors					0.00				NA
2	Unsecured financial creditors belonging to any class of creditors					0.00				NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	603424930	2	603424930	12.18	0	0	0	<a href="#">Annexure 3</a>
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	7	1929464897	3	1638447347	33.08	0	0	291017550	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	2092	7207244580	0	0	0.00	0	0	7207244580	<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	703	1081956548	0	0	0.00	0	0	1081956548	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	10	212533431	10	212533431	4.29	0	0	0	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen and Employees and Government Dues)	244	1158857730	133	586147707	11.83	0	4707268	568002755	<a href="#">Annexure 8</a>
9	Other creditors, if any, (other than financial creditors and operational creditors)	16	1919144627	16	1912171417	38.61	0	0	6973210	<a href="#">Annexure 9</a>
<b>Total</b>		<b>3074</b>	<b>14112626743</b>	<b>164</b>	<b>4952724832</b>	<b>100.00</b>	<b>0</b>	<b>4707268</b>	<b>9155194643</b>	